

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 53, 54 & 57 OF 2019

**IN
DFR NO. 158 OF 2019**

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GRIDCO Limited

Versus

.... Appellant(s)

GMR Kamalanga Energy Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K.Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant for R-1

Mr. M.G.Ramachandran
Ms.Poorvi Saigal
Mr. Shubham Arya
Ms. Anushree Bardhan

ORDER

List the matter on **21.01.2019**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Tpd/kt